

M.A.1214/2018

M.A. 513/2018

M.A. 514/2018

IN

C.P. 707/241/(MB/2018)

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)
SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY
LAW TRIBUNAL ON 06.11.2018

NAME OF THE PARTIES: Kundanbala Wd/o. Ratilal Busa

v/s.

Himalaya House Co. Ltd.

SECTION OF THE COMPANIES ACT: 241(1)(a) OF COMPANIES ACT,
2013

Order

1. M.A.1214/2018
M.A. 513/2018
M.A. 514/2018
IN
C.P. 707/241/(MB/2018)

The counsel for the petitioner present. It is submitted that an application has been given to Principal Bench for clubbing of similar matters together and post the same in one Court. It appears the application is pending consideration before the Hon'ble Principal Bench, NCLT. List this matter on 04.12.2018.

SD/-

V. NALLASENAPATHY
Member (Technical)

SD/-

BHASKARA PANTULAMOCHAN
Member (Judicial)